NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 92/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE PARTIES:

Aneesha Dutta & Anr.

V/s.

M/s. Executive Recruiters Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

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	Santosh a/w Nio for Pa	Santosh Paul	Santosh Paul a/w Nidhi Sungh i/b Vidlini Paet for Petitioner

ORDER

C.A. 58 to 63, 66 & 67

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C.P. No. 91 to 96/397-398/NCLT/MAH/2015

- 1. Ld. Counsel for both sides i.e. the Petitioners and Respondents are present.
- 2. Now the matter is Adjourned to 15th November, 2016 by the Order of the Bench, because the Respondents have not filed the Reply so far. Reply shall be filed on or before 9th November, 2016, needless to mention, a copy to the other side.

Dated: 20.10.2016

sd/-Shri M.K. Shrawat

Member (Judicial)